

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

## **Original Application No.200/001010/2019**

Jabalpur, this Tuesday, the 09<sup>th</sup> day of February, 2021

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER  
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



Vijay Vyas, Son of Late Shri R.C. Vyas aged about 50 years, presently working as Computer Operator Grade II PSSCIVE RIE Campus Shyamla Hills, Bhopal resident of E-3/318 Arera Colony Bhopal (M.P.) **-Applicant**

(By Advocate –Shri G.P. Singh)

## V e r s u s

1. Union of India,  
Ministry of Human Resources & Development  
Shastri Bhawan,  
New Delhi 110001  
through its Secretary.

2. Director National Council of Education Research & Training, Aurobindo Marg  
New Delhi 110016

3. Joint Director, Pt. Sundar Lal Sharma,  
Central Institute of Vocational  
Education RIE Campus Shyamla Hills  
Bhopal (M.P.) 462001 - **Respondents**

(By Advocate –**Shri Ashish Giri** for respondent No.3)

**O R D E R (Oral)****By Ramesh Singh Thakur, JM:-**

Learned counsel for the applicant has filed M.A. No.200/214/2021 seeking permission for withdrawal of this Original Application as the applicant does not want to prosecute the matter.



2. M.A. is allowed. Applicant is allowed to withdraw this Original Application.
3. In view of the above, this Original Application is dismissed as withdrawn.

**(Naini Jayaseelan)**  
**Administrative Member**

**(Ramesh Singh Thakur)**  
**Judicial Member**

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